

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.302**  
**IB/147/ND/2024**

**IN THE MATTER OF:**

Universal Journeys India Private Limited                      ...                      Applicant

**Under Section 10 of IBC, 2016.**

**Order delivered on 22.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant                      : Adv. Nimita Kaul, Adv. Gurveer Lally

For the Respondent                      :

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**

**ORDER**

Mrs. Nimita Kaul, Learned Counsel for the applicant is present physically.  
Heard the submissions in part. For continuation of submissions, let this matter  
be posted to 03.04.2024.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**